

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1600**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/ MAGHA 22, 1941 (SAKA)  
SINGLE COUNTER TERRORISM AGENCY**

**1600. SHRI SUNIL BABURAO MENDHE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government proposes to set up one single counter-terrorism agency to improve the coordination for physical action against terrorists, intelligence gathering and investigation of terrorism cases;**

**(b) if so, the details thereof; and**

**(c) if not, the measures currently being taken to improve the same?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c): The Government has zero tolerance policy against terrorism. There exists well established coordination for physical action against terrorists, intelligence gathering and investigation of terrorism cases. National Investigation Agency (NIA) has been established for investigation of terrorism related cases. Close and effective coordination mechanism exists between intelligence and security agencies at the Centre and the State level. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with the central / state Agencies concerned. States have raised Special Forces to deal with terror incidents and Central Armed Police Forces & National Security Guards have also been stationed at different locations to assist the States in dealing with such incidents. The Central Agencies have been organising capacity building programmes for the States' forces regarding intelligence sharing and investigation of terror cases.**